

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 108**  
**173/241-242/PB/2019**

**IN THE MATTER OF:**

Emaar Holding

...

Applicant/Petitioner

Vs

Emaar MGF Land Ltd. & Ors.

...

Respondent

**Order under Section 241-242.**

**Order delivered on 21.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. SN Mookherjee, Sr. Adv. Mr. Dheeraj Nair,  
Mr. Kumar Kislay and Angad Baxi, Advocates

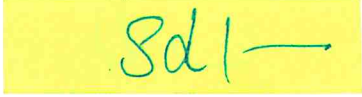
For the Respondent

: Mr. Krishnendu Datta, Mr. Kunal Mimani,  
Ms. Mehak Khurana, Advs. for R9

**ORDER**

List on 28.01.2021.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

21.01.2021  
Deepak